

**Declaration of Assets and Liabilities**

Year 2025-26

SA 31/12/26 SA  
 13/12/26

I, JYOTI, son/daughter/wife of Sri Niraj Kumar  
 aged 42 years, belonging to Bihar Vidhan Sabha  
 service and presently working as stenographer

give herein below the details of the assets (Immovable, moveable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20000/-	Niraj Kumar 15000/-	Pradhya Tejas	Utkarsh Tejas	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	137000/- (Saving) 1100000/- (F.D)	85000/- (Saving) 150000/- (F.D)	99592 (SSA)	—	—
(iii)	Bonds, Debentures and Shares in companies	554000/- (M.F)	624000/- (M.F)	—	—	—
(iv)	Other financial institutions, NSI, Postal Savings, LIC Policies, etc	286345/- (PPF) LIC - 6373 years	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	Scooty (Hero) 2017	Bike (Hero) 2008 Maruti	—	—	—
(vi)	Jewellery (give details of weight and value)	170 gm Gold (gifted) 750 gm (Silver)	75 gm Gold	35 gm Gold 100gmsilver (gifted)	20 gm Gold	—
(vii)	Other assets, such as values of claims / interests	Colours TV	Refrigerator W. Machine Computer A.C.	—	—	—

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immoveable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	5.74 D Ranigod Patra	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	—	—
	(ii) Loans from Financial Institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AJVPJ 2353 F	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

**C. Personal Detail:**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-  (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
 (Full Name e.g. B.A.S.-Bihar Administrative Service,  
 S.S.S - Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ..... *Jyoti* .....

Name of Employee: *JYOTI* .....

Designation: *stenographe* .....

Department: *B.V.S. Pat.* .....

Place: *PATNA* .....

Date: *13/02/2026* .....

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.